

RAJASTHAN HIGH COURT, JODHPUR

CIRCULAR

No. : 07/S.O./2023

Date : 12-01-2023

All the costs imposed upon any party to the proceedings by the Rajasthan High Court, or the Subordinate Courts of the State shall be deposited in the Litigants Welfare Fund, unless such Courts direct the costs to be paid to the opposite party, or to be deposited with the Legal Services Authorities, or any other person / authority / welfare fund. The said cost shall be deposited with the Registry of the High Court, or Subordinate Court concerned.

BY ORDER

Chandra Anurag Shrivastava
REGISTRAR GENERAL 11/1/2023

No. Gen./XV/03/2023/141

Date : 12-01-2023

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
3. The Registrar (Admn.), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
4. All the Registrars / O.S.D., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
5. Registrar-cum-C.P.C., Rajasthan High Court Bench Jaipur with the request to upload the same on the official website of Rajasthan High Court.
6. Registrar (Judicial), Rajasthan High Court Jodhpur/ Jaipur Bench, Jaipur.
7. The Director, Rajasthan State Judicial Academy, Jodhpur.
8. All the District and Sessions Judges, with the direction to circulate the same amongst all the concerned courts and Bar Associations of your judgship.
9. All Joint Registrars /Deputy Registrars /Assistant Registrars/ A.O.J., Rajasthan High Court Jodhpur / Jaipur Bench, Jaipur.
10. Advocate General, Rajasthan, Jaipur.
11. All the Additional Advocates General, Jodhpur / Jaipur.
12. All the Government Advocates, Jodhpur / Jaipur.
13. Chairman, Bar Council of Rajasthan, Jodhpur.
14. The President, Rajasthan High Court Advocates' Association, Jodhpur / Jaipur.
15. The President, Rajasthan High Court Lawyers' Association, Jodhpur.
16. A.O.J. General Section, Rajasthan High Court, Jodhpur.

Chandra Anurag Shrivastava
REGISTRAR GENERAL

11/1/2023